

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 243
TO BE ANSWERED ON 10TH MARCH, 2026

NATIONAL MISSION ON NATURAL FARMING

*243. DR. SHARMILA SARKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of total funds allocated and released to States under the National Mission on Natural Farming (NMNF) since its inception, year and State-wise;
- (b) the total number of bio-input resource centres set up under the mission since its inception; and
- (c) the total funds allocated and released towards setting up of these centres, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 243 DUE FOR ANSWER ON 10TH MARCH, 2026 REGARDING “NATIONAL MISSION ON NATURAL FARMING”

(a): National Mission on Natural Farming (NMNF) was approved by the Union Cabinet on 25.11.2024 for promoting chemical free farming; involving livestock (preferably local breed of cow), integrated natural farming methods and diversified crop systems. For financial year 2025-26 allocation for NMNF is Rs.72,500 Lakh. The State wise details of the funds allocated and released under NMNF scheme till date is given at **Annexure-I**.

(b): Total number of Bio Resource Centres (BRCs) set up under NMNF are 6,339 since inception.

(c): The funds released by the Government to the States/Union Territories under the Mission includes the funds for setting up of BRCs. State wise list of BRCs is at **Annexure-II**. NMNF provides assistance @ Rs. 1 Lakh per BRC.

Annexure - I

**State/UT wise details of the funds allocated and released under NMNF from as on
05.03.2026**

2024-25

(Rs. In lakh)

Sl. No.	State/ UT	Released
1	Andaman & Nicobar Islands	0.12
2	Andhra Pradesh	47.19
3	Bihar	14.69
4	Chhattisgarh	16.93
5	Goa	0.48
6	Himachal Pradesh	23.96
7	Nagaland	6.66
8	Rajasthan	33.05
9	Telangana	17.96
10	Tripura	6.12
11	Uttar Pradesh	34.63
12	Uttarakhand	11.02
Total		212.81

2025-26

Sl. No.	State/ UT	Released
1	Andaman & Nicobar Islands	17.36
2	Andhra Pradesh	12251.47
3	Arunachal Pradesh	831.44
4	Assam	242.18
5	Bihar	1226.68
6	Chhattisgarh	2602.13
7	Delhi	26.54
8	Goa	43.34
9	Gujarat	3640.48
10	Haryana	531.92
11	Himachal Pradesh	3578.10
12	Jammu & Kashmir	1255.63
13	Jharkhand	249.31
14	Karnataka	4377.96
15	Kerala	558.02
16	Ladakh	37.79
17	Madhya Pradesh	6323.46
18	Maharashtra	8066.01
19	Manipur	660.12
20	Meghalaya	345.96
21	Mizoram	890.35
22	Nagaland	944.19
23	Odisha	1325.25
24	Puducherry	80.67
25	Punjab	292.27
26	Rajasthan	5036.45
27	Tamil Nadu	388.37
28	Telangana	1323.51
29	Tripura	913.03
30	Uttar Pradesh	7275.95
31	Uttarakhand	798.73
32	ICAR- Extension Division	1237.22
33	ICAR-NRM Division	1539.48
Total		68911.36

Annexure - II

Sl. No.	State/ UT	BRCs Achieved
1	Andaman & N Islands	1
2	Andhra Pradesh	1435
3	Arunachal Pradesh	10
4	Assam	7
5	Bihar	264
6	Chhattisgarh	310
7	Delhi	1
8	Goa	1
9	Gujarat	378
10	Haryana	2
11	Himachal Pradesh	290
12	Jammu & Kashmir	102
13	Jharkhand	57
14	Karnataka	647
15	Kerala	37
16	Ladakh	4
17	Madhya Pradesh	719
18	Maharashtra	767
19	Manipur	54
20	Meghalaya	7
21	Mizoram	72
22	Nagaland	13
23	Odisha	322
24	Puducherry	4
25	Punjab	5
26	Rajasthan	167
27	Tamil Nadu	77
28	Telangana	315
29	Tripura	71
30	Uttar Pradesh	75
31	Uttarakhand	125
	Total	6339
